

Annexure - 7

Name of the Corporate Debtor: Amara Raja Blaze Technologies Private Limited

Date of commencement of liquidation: 13<sup>th</sup> January, 2026

List of stakeholders as on: 20<sup>th</sup> February, 2026

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholders ( preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	Amara Raja Enterprises Private Limited (Formerly known as RNgalla Family Private Limited)	Equity Shareholders	11-02-2026	40,50,000	40,50,000	Equity share capital	Nil	No	Nil	50%	Nil	Nil	Nil	Nil	The said claim is fully admitted
2	Blaze Innovations Private Limited	Equity Shareholders	12-02-2026	40,50,000	40,50,000	Equity share capital	Nil	No	Nil	50%	Nil	Nil	Nil	Nil	The said claim is fully admitted



For AMARA RAJA BLAZE TECHNOLOGIES PVT. LTD.  
( COMPANY UNDER VOLUNTARY LIQUIDATION)

*(Handwritten Signature)*

R. RAMAKRISHNA GUPTA  
LIQUIDATOR